

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.567/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Om kamal Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Nivedita K. Sardar	Advocate	Company Om kamal Trading Pvt Ltd	[Signature]
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2.	Sanjay K. Gupta & Adv. N. K. Das	loc - in - of Rayathu.	ROC - cum - of RO (MUR)	[Signature]
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3.	Naval Kohore Advocate Sr. Panel counsel UOI		UOI	[Signature]
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ORDER
For orders, see C.P. No.564/2016.

[Signature]
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

[Signature]
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017